

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt(RJS)/14/2026

Date: 13.01.2026

WHEREAS, disciplinary proceedings under the provisions of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 is under contemplation against Shri Parvez Ahmed, an officer in District Judge Cadre, presently posted as Judge, Special Court, SC/ST(Prevention of Atrocities) Cases, Jalore.

NOW, THEREFORE, Hon'ble the Acting Chief Justice, in exercise of the powers conferred by Rule 13 of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 read with Full Court Resolution dated October 30, 1971 hereby places said Shri Parvez Ahmed under suspension with immediate effect.

During the period of suspension, Shri Parvez Ahmed, an officer in District Judge Cadre, presently posted as Judge, Special Court, SC/ST(Prevention of Atrocities) Cases, Jalore shall be paid subsistence allowance as per Rules, and his headquarters during the period of suspension will be in District & Sessions Court, Jodhpur Metropolitan, Jodhpur.

BY ORDER

(Signature) 131
REGISTRAR GENERAL

No.Estt.B2(iii)05/2026/238

Date: 13.01.2026

Copy forwarded to the following through e-mail for information and necessary action:-

1. the Secretary to the Law Minister, Govt. of Rajasthan, Jaipur.
2. the Principal Secretary to the Govt., Law Department-cum-Legal Remembrance, Rajasthan, Jaipur.
3. the Secretary to the Govt. of Rajasthan, GAD(Gr.2), Jaipur
4. the Secretary, Lokayukta Sachivalaya, Jaipur.
5. the Accountant General, Rajasthan, Jaipur.
6. the Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Raj. High Court, Jodhpur
7. the Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Raj. High Court Bench, Jaipur
8. the Registrar (Admn.), Raj. High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Raj. State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. The District & Sessions Judge, Jalore.
10. Shri Parvez Ahmed, an officer in District Judge Cadre, presently posted as Judge, Special Court, SC/ST(Prevention of Atrocities) Cases, Jalore with the direction to report immediately at Jodhpur before District & Sessions Judge, Jodhpur Metropolitan, Jodhpur and not to leave the Jodhpur headquarter without obtaining prior permission of the District & Sessions Judge, Jodhpur Metropolitan, Jodhpur.
11. the Director, Raj. State Judicial Academy, Jodhpur.
12. Treasury Officer, Jalore /Jodhpur.
13. P.S. to Hon'ble Judges at Jodhpur.
14. In-charge, Computer Cell , Raj. High Court, Jodhpur / Jaipur Bench, Jaipur.

Personal files/all administrative
sections/Leave Clerk/
Jr. Accountant of RJS Section

(Signature) 131
REGISTRAR GENERAL